

16

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24/5/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/120/2016  
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others  
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others  
UNDER SECTION : 397, 398 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Divya Nandhini. A  
(for Adv. B. Dhanaraj)

Resp. 6-8

Adv

Dr. Sandeep Kumar  
vs  
P. P. V. Vishna

for Respondent

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3) for KSR & CO }  
M.K. PREETHA }

Counsel for  
Petitioners

Mr. P. R. C.

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Counsel for respondent stated that they have preferred an appeal in the Hon'ble Supreme Court in relation to the order passed by this Bench under Sec.8 of Arbitration and Conciliation Act, 1996, and prayed for time to make submissions in regard to the state of the appeal. Time is enlarged at request. Put up on 09.06.2018 alongwith the connected matters. Put up on 09.07.2018.

-54-

(S VIJAYARAGHAVAN)  
Member (Technical)

-54-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)